

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2014 & IA NOS. 316, 392 & 394 OF 2014 & IA NO. 287  
OF 2015**

**APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015**

**APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017**

**APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017 AND**

**APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017**

**Dated: 11<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 201 OF 2014 & IA NOS. 316, 392 & 394 OF 2014 & IA NO. 287  
OF 2015**

**Adani Electricity Mumbai Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Mridul Chakravarty  
Mr. Tushar Srivastava  
Mr. Nishant Kumar  
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
  
Mr. Kunal Kaul  
Mr. Samikrith Rao for Tata Power

**APPEAL NO. 296 OF 2015 & IA NO. 477 OF 2015**

**Adani Electricity Mumbai Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Mridul Chakravarty  
Mr. Tushar Srivastava

Mr. Nishant Kumar  
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Kunal Kaul  
Mr. Samikrith Rao for **Tata Power**

Mr. Harinder Toor  
Mr. Dhruv Nayar  
Mr. S. N. Bhinge for R-3

**APPEAL NO. 195 OF 2017 & IA NOS. 495 & 656 OF 2017**

**Adani Electricity Mumbai Limited** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Mridul Chakravarty  
Mr. Tushar Srivastava  
Mr. Nishant Kumar  
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Kunal Kaul  
Mr. Samikrith Rao for **Tata Power**

Mr. Harinder Toor  
Mr. Dhruv Nayar  
Mr. S. N. Bhinge for R-3

Ms. Shikha Pandey  
Ms. Namita Singh for **Impleader**

**APPEAL NO. 243 OF 2017 & IA NOS. 608, 657 & 708 OF 2017**

**Tata Power Company Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kunal Kaul  
Mr. Samikrith Rao for **Tata Power**

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Harinder Toor

Mr. Dhruv Nayar  
Mr. S. N. Bhinge for R-2

Mr. Hemant Singh  
Mr. Mridul Chakravarty  
Mr. Tushar Srivastava  
Mr. Nishant Kumar  
Mr. Lakshyajit Singh Bagdwal for R-3

Ms. Shikha Pandey  
Ms. Namita Singh for **Impleader**

**APPEAL NO. 250 OF 2017 & IA NO. 624 OF 2017**

**MIDC Marol Industries Association** .... **Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Pandey  
Ms. Namita Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Mr. Hemant Singh  
Mr. Mridul Chakravarty  
Mr. Tushar Srivastava  
Mr. Nishant Kumar  
Mr. Lakshyajit Singh Bagdwal for R-2

Mr. Harinder Toor  
Mr. Dhruv Nayar  
Mr. S. N. Bhinge for R-4

Mr. Kunal Kaul  
Mr. Samikrith Rao for **Tata Power**

**ORDER**

As agreed by learned counsel for the parties, list these matters for further hearing on **14.10.2019 & 16.10.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/mkj*